

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1041
TO BE ANSWERED ON THE 13TH DECEMBER, 2022

SWAMINATHAN COMMITTEE RECOMMENDATIONS

1041. SHRI D.M. KATHIR ANAND:
SHRI ANURAG SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has followed the M.S. Swaminathan Committee recommendations to provide Minimum Support Price (MSP) for farmers to double their income, if so, the details thereof and the list of products provided MSP;
- (b) the steps taken by the Government to fix MSP for all essential agricultural products; and
- (c) whether the Government has any check and monitoring system to ensure that the farmers get right MSP for their produce and if so, the details thereof?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): One of the recommendations of National Commission of Farmers (NCF), set up under the Chairmanship of Prof. M.S. Swaminathan, was that, Minimum Support Price (MSP) should be at least 50 percent more than the weighted average cost of production.

In this regard, the Government in its Union Budget for 2018-19 had announced the pre-determined principle to keep MSP at a level of one and half times of the cost of production. Accordingly, Government has increased the MSP for all mandated Kharif, Rabi and other commercial crops with a return of atleast 50 per cent over all India weighted average cost of production from the agricultural year 2018-19 onwards. List of mandated agricultural crops under the MSP regime is given at **Annex**.

(b): The inclusion of crops under MSP framework is dependent on several factors which include relatively large shelf life, widely grown, item of mass consumption, among others. Time to time, Government examines the above-mentioned factors while adding new crops under MSP regime.

(c): To realize the objectives of MSP Policy, the Government extends price support to paddy and wheat through the Food Corporation of India (FCI) and State Agencies. Under this policy, whatever food grains are offered by farmers, within the stipulated period & conforming to the specifications prescribed by Government are purchased at MSP by the State Government agencies including FCI for Central Pool. Further, oilseeds, pulses and copra of Fair Average Quality (FAQ) are procured from registered farmers under Price Support Scheme under Umbrella Scheme of Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA), as per its prescribed guidelines at MSP in consultation with the concerned State Government as and when market price of these produce fall below the MSP. Cotton and Jute are also procured by Government at MSP through Cotton Corporation of India (CCI) and Jute Corporation of India (JCI).

Government's price policy is to ensure remunerative prices to farmers by offering to procure their produce at MSP. However, farmers are free to sell their produce to the Government procurement agencies at MSP or in the open market whichever is advantageous to them.

Annexure

Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No.1041 due for reply on 13.12. 2022

Mandated Agricultural Crops

Sl. No.	Commodity
	KHARIF CROPS
1	PADDY
2	JOWAR
3	BAJRA
4	RAGI
5	MAIZE
6	TUR (ARHAR)
7	MOONG
8	URAD
9	GROUNDNUT
10	SUNFLOWER SEED
11	SOYABEEN
12	SESAMUM
13	NIGERSEED
14	COTTON
	RABI CROPS
15	WHEAT
16	BARLEY
17	GRAM
18	MASUR (LENTIL)
19	RAPESEED & MUSTARD
20	SAFFLOWER
	OTHER CROPS
21	COPRA
22	JUTE
23	SUGARCANE*

* Fair and Remunerative Price (FRP) is fixed for Sugarcane.
